

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 196
TO BE ANSWERED ON 04.02.2019

PROMOTION OF WOMEN ENTREPRENEURS

196. SHRI RABINDRA KUMAR JENA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government intends to support women-run Micro, Small and Medium Enterprises in the country;
- (b) if so, the details thereof including measures taken and schemes introduced for the aforesaid objective and achievements made therein so far, State-wise, district-wise and sector-wise; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)
FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a)&(b): Ministry of MSME is empowering women entrepreneurship through the following schemes:

Coir Board is implementing the Skill Upgradation & Mahila Coir Yojana (MCY) under which programmes like Entrepreneurship Development Programme (EDP), Awareness Programme, Workshop, Seminar, Exposure Tour, etc. for attracting more women entrepreneurs to set up coir industrial units, are covered. The trained women can avail financial assistance for procurement of equipments/machineries under the PMEGP scheme for setting up coir units. Priority is given to the trained women under PMEGP.

Under the '**Mahila Coir Yojana**', which is exclusively for rural women artisans, training in spinning of coir yarn/various coir processing activities is imparted to rural women in regions producing coir fibre in the country. During the training period, the women artisans are given stipend amounting Rs. 1000/- per month.

Khadi and Village Industries Commission (KVIC) is implementing Prime Minister's Employment Generation Programme (PMEGP), a major credit-linked subsidy scheme since 2008-09, to set up micro enterprises and to generate employment in rural and urban areas of the country. The maximum cost of the project under PMEGP scheme is Rs.25.00 lakhs for manufacturing sector units and Rs.10.00 lakhs for units under service sector. **Under the scheme, women entrepreneurs are covered under Special Category and are entitled to 25% and 35% subsidies for the project set up in urban and rural areas respectively. For women beneficiaries, own contribution is only 5% of the project cost while for general category it is 10%.** About 30% projects have been setup by women out of total projects set up under PMEGP. The State-wise projects set up by women so far is placed at **Annexure-I**.

KVIC is also implementing the Khadi Programme, which include Market Promotion and Development Assistance (MPDA), Interest Subsidy Eligibility Certificate (ISEC) Scheme, Aam Admi BimaYojana (AABY), Artisan Welfare Fund Trust (AWFT), 'Work-shed Scheme for Khadi Artisans' and 'Strengthening of Infrastructure of Existing Weak Khadi Institutions & Assistance for Marketing Infrastructure', with the support of 34 State/UT Khadi and Village Industries Boards (KVIBs) and more than 2,518 Khadi Institutions are providing employment to 4.65 lakh persons (cumulative) out of which more than 80% artisans are women. Share of participation of women under Khadi Programme is placed at **Annexure-II**.

Under Domestic Fairs/Exhibition component of Marketing Assistance and Technology Upgradation (MATU) scheme, 100% of the space rent is paid for SC/ST/**Women**/NER/PH category MSE units limited to Rs.20,000/- (Rs.50,000/- in case of technology trade fair/exhibition) or actual, whichever is less. Under International Trade Fairs/ Exhibition component of MATU scheme, 100% of the space rent is paid for SC/ST/ **Women**/NER MSE units subject to maximum Rs.1.00 lakh or actual rent, whichever is less.

(c): Does not arise.

Annexure-I

Annexure-I referred to in reply to part (a)&(b) of the Lok Sabha Unstarred Question No. 196 for answer on 04.02.2019

Number of projects set up by the women entrepreneurs under PMEGP Scheme since inception i.e. from 2008-09 to 2018-19 (upto 23.01.2019)

| Sl. No. | State/UT | Women Entrepreneurs under PMEGP |
|---------|-------------------|---------------------------------|
| 1 | Jammu & Kashmir | 6586 |
| 2 | Himachal Pradesh | 2542 |
| 3 | Punjab | 3182 |
| 4 | Chandigarh | 132 |
| 5 | Haryana | 2234 |
| 6 | Delhi | 413 |
| 7 | Rajasthan | 3887 |
| 8 | Uttarakhand | 2767 |
| 9 | Uttar Pradesh | 12790 |
| 10 | Chhattisgarh | 3252 |
| 11 | Madhya Pradesh | 5280 |
| 12 | Sikkim | 196 |
| 13 | Arunachal Pradesh | 788 |
| 14 | Nagaland | 2019 |
| 15 | Manipur | 1912 |
| 16 | Mizoram | 2321 |
| 17 | Tripura | 2053 |
| 18 | Meghalaya | 1269 |
| 19 | Assam | 10738 |
| 20 | Bihar | 5264 |
| 21 | West Bengal | 11496 |
| 22 | Jharkhand | 2525 |
| 23 | Odisha | 6846 |
| 24 | A & N Islands | 348 |
| 25 | Gujarat | 5941 |
| 26 | Maharashtra | 9685 |
| 27 | Goa | 326 |
| 28 | Andhra Pradesh | 6933 |
| 29 | Telangana | 1342 |
| 30 | Karnataka | 5302 |
| 31 | Lakshadweep | 45 |
| 32 | Kerala | 6066 |
| 33 | Tamil Nadu | 11732 |
| 34 | Puducherry | 304 |
| | TOTAL | 138516 |

Annexure-II referred to in reply to part (a)&(b) of the Lok Sabha Unstarred Question No. 196 for answer on 04.02.2019

Number of projects set up by Women Entrepreneurs and Margin Money (MM) disbursed during 2016-17 and 2017-18

| Sl. No. | State/UT | 2016-17 | | 2017-18 | |
|---------|-------------------|------------------------|------------------------------------|------------------------|------------------------------------|
| | | No. of Projects set up | MM subsidy disbursed (Rs. in lakh) | No. of Projects set up | MM subsidy disbursed (Rs. in lakh) |
| 1 | Jammu & Kashmir | 476 | 634.15 | 1188 | 1718.41 |
| 2 | Himachal Pradesh | 198 | 422.73 | 303 | 765.23 |
| 3 | Punjab | 454 | 1316.11 | 580 | 1861.72 |
| 4 | Chandigarh | 14 | 25.07 | 18 | 32.58 |
| 5 | Haryana | 283 | 662.57 | 422 | 958.11 |
| 6 | Delhi | 40 | 58.51 | 43 | 57.16 |
| 7 | Rajasthan | 314 | 1250.10 | 337 | 1332.04 |
| 8 | Uttarakhand | 296 | 528.92 | 327 | 676.04 |
| 9 | Uttar Pradesh | 1387 | 5030.05 | 1492 | 5417.78 |
| 10 | Chhattisgarh | 319 | 977.37 | 327 | 959.80 |
| 11 | Madhya Pradesh | 512 | 2100.23 | 518 | 2645.46 |
| 12 | Sikkim | 11 | 11.16 | 15 | 19.35 |
| 13 | Arunachal Pradesh | 104 | 138.50 | 86 | 121.22 |
| 14 | Nagaland | 334 | 626.72 | 427 | 1178.34 |
| 15 | Manipur | 223 | 581.75 | 237 | 473.38 |
| 16 | Mizoram | 128 | 217.30 | 134 | 133.83 |
| 17 | Tripura | 452 | 734.81 | 261 | 393.52 |
| 18 | Meghalaya | 142 | 155.15 | 31 | 56.98 |
| 19 | Assam | 1484 | 1015.53 | 581 | 528.41 |
| 20 | Bihar | 915 | 2115.84 | 647 | 1778.56 |
| 21 | West Bengal | 802 | 1535.21 | 406 | 1144.53 |
| 22 | Jharkhand | 292 | 494.67 | 215 | 537.20 |
| 23 | Odisha | 942 | 2144.02 | 777 | 2095.83 |
| 24 | A & N Islands | 22 | 15.33 | 38 | 33.02 |
| 25 | Gujarat | 567 | 3905.07 | 1017 | 7785.33 |
| 26 | Maharashtra | 783 | 2233.86 | 1079 | 3153.11 |
| 27 | Goa | 37 | 95.36 | 19 | 43.08 |
| 28 | Andhra Pradesh | 294 | 2631.29 | 719 | 2761.31 |
| 29 | Telangana | 218 | 812.76 | 370 | 1534.84 |
| 30 | Karnataka | 816 | 2362.30 | 580 | 1853.93 |
| 31 | Kerala | 635 | 1112.50 | 525 | 960.76 |
| 32 | Tamil Nadu | 1248 | 2955.01 | 1929 | 3314.02 |
| 33 | Puducherry | 26 | 49.20 | 21 | 30.98 |
| | TOTAL | 14768 | 38949.15 | 15669 | 46355.86 |